

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 56/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE PARTIES: M/s. Festus Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Chetan Kapadia a/w Papan Deshpande	Advocate	<i>[Signature]</i>
2.	Priya Patwa	Advocate 1/b Cyril Amarch- and Mangaldas.	<i>[Signature]</i>

Common Order

CSA 55/230-232/NCLT/MB/MAH/2017

CSA 56/230-232/NCLT/MB/MAH/2017

CSA 57/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing tomorrow  
i.e. 16.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

• Sd/-

V. NALLASENAPATHY  
Member (Technical)